

**IN THE COURT OF VIKAS DHULL, ADDITIONAL
DISTRICT JUDGE-01, WEST, THC, DELHI**

Civ.DJ No. ___/2020

M/s. RITCO LOGISTICS LTD.

... Plaintiff No.1

MANMOHAN PAL SINGH CHADHA

... Plaintiff No.2

VERSUS

JASPAL SINGH ALAGH

... Defendant

THROUGH WEBEX VIDEO CONFERENCING

24.06.2020 (11.50 a.m. to 12 noon)

Pr: Sh.Rahul Malhotra, Id.counsel for plaintiff.

(M.No. 9899218215)

(email ID: rahulssmalhotra@gmail.com)

Sh.Dinesh Priani, Ld.counsel for defendant.

(M.No.9810555946)

(email ID: dinesh_priani@yahoo.co.in)

Ld.counsel for defendant has firstly, submitted that he was under the impression that only urgent matters are being listed during lockdown period and written




statement is required to be filed once the courts are opened.

Secondly, it was submitted that even defendant did not contact him after the adjournment of this case and, therefore, he is unable to prepare his written statement. Accordingly, he has sought an adjournment of one months' time for filing the Written statement on record.

In the interest of justice, adjournment sought is granted.

Put up on 24.07.2020 for filing of written statement by defendant and let advance copy of the written statement be served upon plaintiff well in advance before the next date of hearing.

A copy of order be sent to ld.counsels for parties through email / whatsapp.


(Vikas Dhull)
ADJ-01, WEST
THC, DELHI
24.06.2020

**IN THE COURT OF VIKAS DHULL, ADDITIONAL
DISTRICT JUDGE-01, WEST, THC, DELHI**

**Civ.DJ No. 562/2019
Sarvesh Bisaria Vs. Rajesh Prasad**

**THROUGH CISCO WEBEX VIDEO
CONFERENCING**

24.06.2020 (11.00 a.m. to 11.45 a.m.)

Pr: Plaintiff in person.

(M.No.9811111210, 9911205262)

(Email ID: sarveshbisaria@yahoo.com.)

Sh.Amit Bhalla, Ld.counsel for defendant.

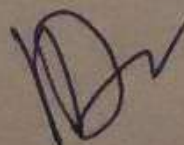
(M.No.9811081990)

(Email ID: Amit@amitbhalla.in)

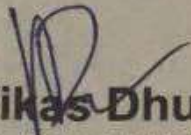
Ld.counsel for defendant has submitted that he will lead arguments on the application under Order XXXIX Rule 1 and 2 CPC without filing any reply.

Arguments heard on both the applications.

Put up on 25.06.2020 at 4.00 p.m. for orders.



A copy of order be sent to the plaintiff as well as to the Id.counsel for defendant through email/whatsapp.


(Vikas Dhull)
ADJ-01, WEST
THC, DELHI
24.06.2020